

(c) As on 30th June, 1991 only two cotton/man-made fibre textile mills were lying closed due to lockouts.

[English]

Introduction of ATM System in Banks

5949. DR. RAJAGOPĀLAN SRIDHARAN: Will the Minister of FINANCE be pleased to state:

(a) whether there is proposal to introduce Automatic Teller Machine System in the banks in major cities and towns all over the country; and

(b) if so, the details in this regard, State-wise and bank-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Reserve Bank of India (RBI) has reported that there is no proposal to introduce Automatic Teller Machines on Country-wide basis.

(b) Does not arise.

Opening of Rural Branches of Scheduled Banks

5950. SHRI M. V. V. S MURTHY: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to open more rural branches of the scheduled banks;

(b) if so, the number of branches likely to be opened during the current financial year; and

(c) the number of such branches allocated to each district in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). The opening of branches of the commercial banks under the extant branch licensing policy is a continuous process, which is governed by licences issued by Reserve Bank of India in this regard. As no specific targets are fixed for opening of branches by banks during a year, it is not possible at this stage to project the number of rural branches that will be opened in Andhra Pradesh.

Bye-elections to Lok Sabha/State Assemblies

5951. SHRI RABI RAY: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the State-wise break-up of Lok Sabha and State Assembly constituencies where bye-elections are due; and

(b) the time by which these elections are likely to be held?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) A Statement is attached.

(b) The programme for holding bye-elections has not yet been finalised by the Election Commission of India.